

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/3665/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati, the ^{sd} 23 April, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJKA/2024/3359 dated 10.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2024 till the morning of 18.04.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/3666/A, dated , 23-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

sd 22/04/24

JT. REGISTRAR (VIGILANCE)

[Signature]